# CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

#### O.A.No.288/10

Wednesday this the 7th day of July 2010

#### CORAM:

# HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER

T.Basheerkutty,
S/o.M.Thangal Kunju,
Retd. Sr.Technician/Carriage & Wagon,
Office of the Divisional Mechanical Engineer,
Coaching Depot, Trivandrum Central.
Residing at Chittedathu House,
Leprosy Sanatorium P.O., Nooranad,
Alleppey District – 690 571.

...Applicant

(By Advocate Mr.T.C.Govindaswamy)

#### Versus

- Union of India represented by the General Manager, Southern Railway, Headquarters Office, Park Town P.O, Chennal – 3.
- The Divisional Railway Manager, Southern Railway, Trivandrum Division, Trivandrum – 695 014.

...Respondents

(By Advocate Mr. Sunil Jacob Jose)

This application having been heard on 7th July 2010 this Tribunal on the same day delivered the following:-

## ORDER

## HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER

In the light of the subsequent events took place in the Department the claim put forward by the applicant has become obsolete. On the basis of that this Original Application is dismissed. There shall be no order as to costs.

(Dated this the 7th day of July 2010)

K.NOORJEHAN ADMINISTRATIVE MEMBER JUSTICE K.THANKAPPAN JUDICIAL MEMBER